

Governor of Maharashtra from 2004 to 2008 and India's External Affairs Minister from 2009 to 2012.

As External Affairs Minister, his tenure was marked by India's active engagement in global diplomacy with focus on strengthening India's position on the world stage. Shri Krishna's academic brilliance was shown early; he earned his law degree from Government Law College in Bengaluru and later pursued advanced education at Southern Methodist University in Texas and George Washington University in Washington, DC, as a Fulbright Scholar. He was awarded the Padma Vibhushan in 2023 for his illustrious contributions towards public life over six decades. Shri Krishna is credited by many for placing Bengaluru on the global map as India's Silicon Valley.

In the passing away of Shri S.M. Krishna, the country has lost a veteran statesman, an able administrator and a transformative leader.

We deeply mourn the passing away of Shri S.M. Krishna. I request the hon. Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

The Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

REFERENCE BY THE CHAIR

Seventy Sixth Anniversary of the Adoption of the Universal Declaration of Human Rights

MR. CHAIRMAN: Hon. Members, today, the 10th December, 2024, we mark the 76th Anniversary of the Universal Declaration of Human Rights adopted by the United Nations in 1948. This document is a cornerstone for human dignity, equality, and justice worldwide, affirming the rights of all individuals, regardless of race, gender, nationality or belief. Its 30 Articles reflect humanity's shared aspirations, vision for freedom and equality.

Hon. Members, the theme this year, 'Our Rights, Our Future, Right Now', emphasizes the transformative power of human rights in building a more peaceful, egalitarian, just and sustainable future. Human rights guide us in addressing global

challenges and empowering individuals and communities. As we reflect on the progress made, we reaffirm our commitment to protecting and promoting these rights.

India has always been a proud advocate of these universal ideals. Our civilizational ethos of thousands of years has made seminal contribution in nurturing and blossoming these values, has echoed the spirit of the Declaration to ensure a life of dignity and equal opportunities to all its citizens. As representatives of people, we bear the responsibility to ensure that the values of justice, liberty, equality, and fraternity are safeguarded and strengthened in our nation.

On this momentous occasion of the 75th Anniversary of adoption of our Constitution, let us pledge to work towards a world where every person can live with dignity, free from oppression, and with equal opportunities to fulfill their potential.

Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

- I. Notifications of the Ministry of AYUSH**
- II. Reports and Accounts (2023-2024) of CCRS, Chennai and related papers**
- III. Reports and Accounts (2022-2023) of HBL, Thiruvananthapuram; HITES, Thiruvananthapuram; GAPL, Goa; FSSAI, New Delhi and related papers**
- IV. Reports and Accounts (2020-2021 and 2022-2023) of RIPANS, Aizawl, Mizoram; AIISH, Mysore, Karnataka and related papers**

आयुष मंत्रालय के राज्य मंत्री (श्री प्रतापराव जाधव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of AYUSH, under Section 56 of the National Commission for Indian System of Medicine Act, 2020: -

- (1) No. BUSS/Unani PG Regul./2023., dated the 30th September, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Postgraduate Institutions and Minimum Standards of Postgraduate Unani Education) Regulations, 2024.
- (2) No. BOA/2-I/2024., dated the 4th October, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards,